

**PAKISTAN PRESIDENT'S STATEMENT  
ABOUT SETTLEMENT OF DISPUTES BET-  
WEEN INDIA AND PAKISTAN**

'117. SHRI SITARAM  
JAIPURIA :  
PT. BHAWANI PRASAD  
TIWARY :  
SHRI RAM SAHAI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Pakistan President General Yahya Khan has expressed a desire to have peaceful settlement of outstanding disputes between India and Pakistan ;

(b) if so, whether the Government of India have received any communication from him in this respect; and

(c) what is the reaction of the Government of India to the statement of the President of Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) :

(a) Yes, Sir.

(b) No, Sir.

(c) The Government would welcome any response by Pakistan to the Indian proposals for the normalisation and improvement of Indo-Pakistan relations.

**IMPORT MONOPOLY BY S.T.C.**

•118. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether many top industrialists of the country during the recent three-day session of the Federation of Indian Chambers of Commerce and Industry expressed the view that import monopoly by the State Trading Corporation will harm the industry; and

(b) if so, whether Government intend to change their policy in the light of the views expressed by these industrialists?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOW-DHARY RAM SEWAK) :

(a) At a session of the Federation of Indian Chambers of Commerce and Industry held on the 16th March, 1969, the view was expressed that complete canalisation of imports of industrial raw materials through the State Trading Corporation would not be in the larger interest of the national economy.

(b) No Sir, Government takes into consideration all relevant factors, including views expressed by Chambers of Commerce etc. while revising import policy from time to time.

**CLERICAL STAFF IN DEFENCE ESTAB-  
LISHMENTS**

\*119. SHRI M. M. DHARIA : Will the Minister of DEFENCE be pleased to state:

(a) the number of L.D.Cs and U.D.Cs who have completed more than five years of service in various Defence Establishments in the country at present; and

(b) what steps are being taken to do away with the stagnation in these grades ?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) The information is being collected and will be placed on the Table of the House.

(b) Various enquiries instituted and decisions taken by Government at the request of the Staff Side in the Joint Consultative Machinery of the Ministry of Defence, or otherwise, help in eradicating or reducing the problem of stagnation of clerical cadres in the Defence Establishments. Mention in this regard may be made of enquiries made by Armed Forces Standing Establishment Committees regarding ratio between Head Clerks and Clerks, an enquiry currently underway through a joint committee of the Official and Staff Sides to tackle specifically the problem of stagnation in certain establishments and an enquiry under way to rationalise the trade structures in